Papers laid [15 March, 2013] on the Table 321

Outcome Budget (2013-14) of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2013-14, in respect of the Ministry of Home Affairs. [Placed in Library. See No. L.T. 8624/15/13]

- I. Accounts (2011-12) of various universities and related papers
- II. Report and Accounts (2011-12) of various RMSAs and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): Sir, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Central Universities Act, 2009:—
 - (a) Annual Accounts of the Hemwati Nandan Bahuguna Garhwal University, Srinagar Garhwal, Uttarakhand, for the year 2011-12, and the Audit Report thereon. [Placed in Library. See No. L.T. 8568/15/13]
 - (b) Annual Accounts of the Central University of Odisha, Bhubaneswar, for the year 2011-12, and the Audit Report thereon. [Placed in Library. *See* No. L.T. 8570/15/13]
 - (c) Annual Accounts of the Central University of Punjab, Bhatinda, for the year 2011-12, and the Audit Report thereon. [Placed in Library. *See* No. L.T. 8569/15/13]
 - (d) Annual Accounts of the Central University of Haryana, Mahendergarh, for the year 2011-12, and the Audit Report thereon. [Placed in Library. See No. L.T. 8573/15/13]
 - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the State Society of Gujarat implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Gandhinagar, for the year 2011-12, together with the Auditor's Report on the Accounts.

[Shri Jitin Prasada]

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 8571/15/13]
- (ii) (a) Annual Report and Accounts of the State Society of Bihar implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Bihar, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 8572/15/13]
- (iii) (a) Annual Report and Accounts of the State Society of Uttarakhand implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepted by the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 8574/15/13]
- I. Report and Accounts (2011-12) of UGC, New Delhi and related papers
- II. Accounts (2011-12) of IIT, Bombay and Patna and related papers
- III. Report and Accounts (2011-12) of various Institutes and related papers

SHRI JITIN PRASADA: Sir, I lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under Section 18 and sub-section (4) of Section 19 of the University Grants Commission Act, 1956:—
 - (a) Annual Report of the University Grants Commission (UGC), New Delhi, for the year 2011-12. [Placed in Library. See No. L.T. 8729/15/13]